

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated Shillong, the 20th November, 2018.

No.HCM-II/02/2014-Estt/Pt.I/

Pursuant to Notification

No. K.13034/02/2018-US.I dated 17th November, 2018 received from the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), it is hereby notified that Hon'ble Mr. Justice Hamarsan Singh Thangkhiew has accordingly assumed charge as the Judge of the High Court of Meghalaya in the forenoon of 19th November, 2018.

By order,

REGISTRAR GENERAL

Memo No.HCM-II/02/2014-Estt/Pt.I/5670-A

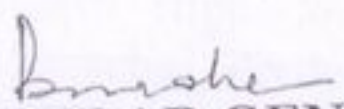
Dated, 20th November, 2018

Copy for information to:-

1. The Principal Secretary to the Governor of Meghalaya, Shillong.
2. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
3. The Chief Secretary to the Government of Meghalaya, Shillong.
4. The Secretary General, Supreme Court of India, New Delhi.
5. The Joint Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi, with reference to his Notification K.13034/02/2018-US.I dated 17th November, 2018.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Advocate General, Meghalaya, Shillong.
8. The Accountant General (A&E), Meghalaya, Shillong, with a copy of Notification No. K.13034/02/2018-US.I dated 17th November, 2018.
9. The Registrar General, Allahabad High Court/Andhra Pradesh & Telangana High Court/Bombay High Court/Calcutta High Court/Chhattisgarh High Court/Delhi High Court/Gujarat High Court/Gauhati High Court/Himachal Pradesh High Court/Jammu & Kashmir High Court/Jharkhand High Court/Karnataka High Court/ Kerala High Court/ Madhya Pradesh High Court/ Madras High Court/Manipur High Court /Orissa High Court/Patna High Court/Punjab & Haryana High Court/Rajasthan High Court/Sikkim High Court/Tripura High Court/Uttarakhand High Court.

Contd.....2/-

10. The District and Sessions Judge, Shillong/Tura/Jowai/Nongstoin/Nongpoh/Williamnagar/Ampati.
11. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
12. The Judge, KHADC/JHADC/GHADC.
13. The Registrar / Secretary to the Central Administrative Tribunals (CAT) 61/35 Copernicus Marg., New Delhi-110001. .
14. The Registrar / Secretary to the National Green Tribunals (NGT) Faridkot House Copernicus Marg., New Delhi.
15. The Deputy Commissioner, East Khasi Hills District/West Garo Hills District/West Jaintia Hills District/Ri- Bhoi District/West Khasi Hills District/East Garo Hills District/South Garo Hills District/South West Khasi Hills District/ East Jaintia Hills District/South West Garo Hill District/ North Garo Hills District.
16. The Joint Registrar –cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
17. The P.S. to Hon'ble Mr. Justice S. R. Sen, Judge, High Court of Meghalaya, Shillong.
18. The P.S. to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong.
19. The State Informatics Officer, NIC, Meghalaya State Center, Shillong for information and necessary action
20. The President / Secretary, Meghalaya High Court Bar Association, Shillong.
21. The System Analyst to upload the same in the Official Website.
22. The Accountant -cum- Cashier, High Court of Meghalaya, Shillong, with a copy of Notification K.13034/02/2018-US.I dated 17th November, 2018 for necessary action.
23. Notice Board.
24. Guard File.
25. Office File.


REGISTRAR GENERAL